

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION No. 2863
TO BE ANSWERED ON 04.01.2018

Equal Distribution of Land

2863. SHRI SADASHIV LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken or proposes to take steps to formulate any action plan for equal distribution of land throughout the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c) : As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject of 'Land' and its management including distribution of land falls in the jurisdiction of the States. Each State has its own State-specific Revenue Laws to deal with 'Land' and matters related thereto.
